						Month		stitution	, Dispos	ORISSA, CU al and Case t March, 202	Clearance F	Rate					
Month	Opening balance			Institution			Disposal			Closing Balance			Case Clearance Rate (%) (Disposal vis-à-vis institution)			Judges' working	Working
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	CCR	strength	days
January	1,09,020	38,008	1,47,028	3,076	2,211	5,287	5,480	3,167	8,647	1,06,616	37,052	1,43,668	178.15	143.24	163.55	20	19
February	1,06,753	37,075	1,43,828	4,088	3,051	7,139	6,142	3,612	9,754	1,04,699	36,514	1,41,213	150.24	118.39	136.63	21	20
March	1,04,755	36,531	1,41,286	4,347	3,064	7,411	4,697	2,686	7,383	1,04,405	36,909	1,41,314	108.05	87.66	99.62	21	17
						Cun	nulative f	igures fron	n 1st Janu	ary, 2024 to 3	Ist March, 202	4			1		
Total	1,09,020 (As on 1.1.2024)	38,008 (As on 1.1.2024)	1,47,028 (As on 1.1.2024)	11,511	8,326	19,837	16,319	9,465	25,784	1,04,405 (As on 31.03.2024)	36,909 (As on 31.03.2024)	1,41,314 (As on 31.03.2024)	141.77	113.68	129.98	21	56

Total no. of Judgments delivered: 618 (This is excluding the cases disposed of by orders)

N.B.: Total working hours during the period : 5937.95 (Total working hours = 5.15 hours × No. of working days in the given period × Working strength of the Hon'ble Judges during the period)

Total working hours lost : 379.125 Hours lost on account of reference held by Court due to sad demise of learned Advocates/Judges : 31.5 Hours lost due to Judges being on leave/official tour : 347.625

The difference between the closing balance of a month and opening balance of the succeeding month is due to subsequent updation of disposal and restoration of some cases in CIS.

Report generated on 2nd April, 2024